

**National Green Tribunal  
Principal Bench,  
Faridkot House, Copernicus Marg,  
New Delhi-110001**

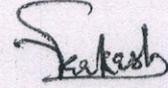
No. NGT/PB/763/Admin/2021/ 218

Dated: 07<sup>th</sup> June, 2021

**OFFICE ORDER**

Consequent upon his selection and posting order No. 376/Confdl./2021/Two-4-44/2011 dated 27.05.2021 of Hon'ble High Court of Madhya Pradesh, Jabalpur, Shri Mukesh Kumar, XXIV ADJ, Bhopal, has been appointed as Registrar, National Green Tribunal, Central Zone Bench at Bhopal on deputation w.e.f. 31.05.2021 (F/N), initially for the period of one year. The pay, allowances, perks and privileges to Shri Mukesh Kumar, admissible to him in the National Green Tribunal, would be as per the option exercised by him, under the applicable rules.

This issues with the approval of the Competent Authority.



**(Vidya Prakash)  
Registrar General**

To,

**Shri Mukesh Kumar,  
Ld. Registrar,  
NGT, CZB, Bhopal.**

Copy to:

1. PPS to Hon'ble Chairperson.
2. PA to Hon'ble Judicial & Hon'ble Expert Member.
3. Ld. Registrar General, High Court of Madhya Pradesh, Principal Bench at Jabalpur (M. P.).
4. PA to Registrar General, NGT (PB), New Delhi
5. Ld. Registrar at Zonal Benches at Chennai, Pune & Kolkata
6. Ld. Deputy Registrar, NGT (PB), New Delhi
7. The Economic Advisor, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3
8. The Pay & Accounts Officer, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3.
9. DCA cum DDO, NGT (PB), New Delhi
10. All Section Incharge.
11. RTI Cell, NGT (PB), New Delhi
12. Computer Section for uploading on NGT website.
13. Personal File.
14. Guard file (Admin)

15. H.S.M. Mr. Sudhakar Aggarwal

16. H.S.M. Mr. B. Sethi

17. H.S.M. Mr. Sheokumar Singh.